## **DECLARATION OF ASSETS AND LIABILITIES**

YEAR - 2017-2018

I, Dr. SUNIL KUMAR RAI, Son of Late BHAIROW PRASAD RAI, aged 47 years, belonging to Bihar Veterinary Service and presently working as Private Secretary, (Gazetted) Chief Whip (Main Opposite Party) Bihar Vidhan Sabha, Bihar, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Name	
No.			Dr. Sharda Kumari	Pragati (Daughter)	Pranav (Son)	Prachi (Daughter)	
(i) Cash		Rs. 4,000/-	Rs. 6,000/-	Rs. 8,000/-	Rs. 4,000/-	Rs. 21,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies  Rs. 1,90,713/- (SBI B.V.C.C. Patna)		Rs. 1,000/-		Rs. 2,000/-	Rs. 22,000/-	
(iii)	Bonds, Debentures and Shares in companies	Rs. 2,000/-	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	4,00,000/- FD	Nil	Nil Nil		Nil	
(v)	Motor Vehicles (details of make, etc.)	Hundai Verna 2011	Maruti Zen 2005	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Gold - 80 gms. Silver - 10 gms. As Per Market Value	Gold - 240 gms. Silver - 200 gms. As Per Market Value	Gold - 150 gms. Silver - 100 gms. As Per Market Value	Gold - 10 gms. Silver - 10 gms. As Per Market Value	Gold - 20 gms. Silver - 10 gms. As Per Market Value	
(vii)	Other assets, such as values of claims / interests	NP Bore Ryfle- 315, NP Bore Pistil .32 (IOF)	NP Bore Pistil .32 (IOF)	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Etc. Name	Dependant-2 Etc. Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Rata Banka 436.71 Dismal 1,60,000/- Dhankuria Banka 36/25 62.50 Dismal	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil Nil		Nil	Nii	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1806.5 sq feet House 1/2 Position Paternal House at Patna	Nil	Nil	Nit	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2017.		
(a)	(i) Loans from Banks	Nil	Nil		
-	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nii	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		

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	(f) Other dues, if any	Friends, Relatives & Others	Nil
	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AM 2017-18 F/Y- 2016-17 Income Tax- 94740/- PAN No ACMPR8723R	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

## C. Personal Detail

GPF/CPF/PRAN No. :-		BHR/BVS-2302								
Gender		MA	LE							
Date of Birth	:-	2	3	0	8	1	9	7	0	(DD/MM/YYYY)
Class/Group	:-		A	(A	/B/C)					
Cadre	8	BIHAR VETERINARY SERVICE								
Home District		ВА	NKA					]		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

Name of Employee: DR. SUNIL KUMAR RAI

Place: PATNA Date: 07/02/2018 Designation: Private Secretary, (Gazetted)

Department: PARLIAMENTRY AFFAIRS

DEPARTMENT, GOVT. OF BIHAR.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.